

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

No.HHC/GAZ-1-1/74-XIII-

Dated: 30.3.2017

"NOTIFICATION"

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 of the Himachal Pradesh, High Court Officers and the Members of the Staff (Recruitment, Promotion, Conditions of Service, Conduct and Appeal) Rules, 2015, Hon'ble the Chief Justice has been pleased to order promotions/appointments of the following Officers/Official on and w.e.f.

01.04.2017:-

1. Shri Brij Lal Soni, Secretary is promoted and appointed as Deputy Registrar in the pay band of ₹ 15600-39100+ ₹7600/- Grade pay + ₹2500/- Secretariat pay.
2. Ms. Mamta Rao, Private Secretary is promoted and appointed as Secretary in the pay band of ₹15600-39100+ ₹6600/- Grade pay + ₹2500/- Secretariat pay+ ₹ 1200/- Special pay.
3. Shri Davinder Bhatt, Personal Assistant is promoted and appointed as Private Secretary in the pay band of ₹15600-39100+ ₹5400/- Grade pay + ₹ 2000/- Secretariat pay+ ₹1000/- Special pay, subject to final outcome of CWP No.7984 of 2010, titled Khem Kaushal and others vs. High Court of H.P.

BY ORDER

REGISTRAR GENERAL

Endst. No.HHC/GAZ-1-1/74-XIII- 6571-79
Copy forwarded to:-

Dated: 30.3.2017

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-171 003;
3. The Accountant General(A&E), H.P., Shimla-171 003;
4. The Secretaries/Private Secretaries/PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Admn.)/ Registrar (Estt.);
5. The CPC/ All the Additional Registrars/ Deputy Registrars/ Secretaries/ Assistant Registrars/ Court Masters;
6. All the Section Officers/Private Secretaries/ Chief Librarian/ Estate Officer/Public Relations Officer;
7. The above named Officers/ Official (by name). They may submit their option qua pay fixation within a month, if so advised/admissible under rules;
8. The Section Officer(Computers) is directed to upload this Notification on the High Court website ;
9. Personal files of the above named Officers/Official.

(Sl. No. 1 and 4 to 9 High Court of Himachal Pradesh, Shimla-17 1001.)


REGISTRAR (ESTABLISHMENT)